

LOK SABHA

Wednesday, April 24, 1968/Vaisakha 4, 1890
(Saka)

The Lok Sabha met at Eleven of the Clock.

[Mr. Speaker in the Chair]

ORAL ANSWERS TO QUESTIONS

Report of the Team of High Level Officials
on the Situation in Eastern Frontier Areas

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- *1409. SHRI HEM BARUA :
SHRI SWELL :
SHRI BHOGENDRA JHA :
SHRI PREM CHAND
VERMA :
SHRI K. P. SINGH DEO :
SHRI SHRI CHAND GOEL :
SHRI RAM GOPAL
SHALWALE :
SHRI Y. S. KUSHWAH :
SHRI SHIV KUMAR
SHASTRI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the broad features of the report of the team of high officials of the Government of India which recently visited Assam, Nagaland and Manipur to examine the situation which is of an explosive nature in the eastern frontier ; and

(b) the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). I have nothing to add to the statement made on the floor of the House by the Prime Minister on April 1, 1968. Hon. Members should feel assured that the situation in Assam, Nagaland and Manipur is constantly engaging the attention of the Government.

SHRI HEM BARUA : Is it not a fact that this team of high officials, that had visited these areas, has said in its report that the Naga hostiles are utilising the peace resulting out of the so-called suspension of operations agreement, in building up their strength, in importing arms and ammunitions and in building up a parallel government in Nagaland—there are two governments in Nagaland now? If this team of Government officials has pinpointed these facts, may I know what steps Government have taken or propose to take to stabilise peace in Nagaland which is a result of the so called suspension of operations agreement? The complaint, according to the report of these high officials, is that the Government of India has done nothing to utilise the period of peace to win over the Naga hostiles whereas the Naga hostiles are utilising the period of peace to build up their arsenal of strength.

SHRI SURENDRA PAL SINGH : As regards the recommendations of this team, it is not possible for me to disclose as to what recommendations were made by the expert team which went there. But it is not true to say that we are not interested in peace and stability in Nagaland. The Nagaland Government is competent enough to look after the affairs over there and whatever help they need from us, we always give them. We are making every effort possible to bring about peaceful and stable conditions in Nagaland.

SHRI HEM BARUA : He has not replied to my question. My question was specific. The team of high Government of India officials visiting these areas had suggested that whereas the Naga hostiles had utilised the period of peace for building up their arsenal of strength, neither the Government of India nor the local government of Nagaland has done anything to win over the Naga hostiles and to stabilise peace. This is a part of the report. If it is not confidential, I have disclosed it. J

just wanted to know as to what steps Government of India have taken to do that.

MR. SPEAKER : The question, first of all, is whether they accept that the report contains that and, if so, what steps they have taken.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : We do not fully accept it. It is true—this matter has been discussed here before, and I have told the House on former occasions—that there is a small group there, an extreme wing of the hostiles which has got certain arms from outside and so on and, naturally, it is a matter of great concern ; but, at the same time, I do not think that it is true to say that they have extended their influence in Nagaland in that way. Even in the newspaper reports, which are available, we see some of the divisions which are coming up.

SHRI HEM BARUA : My second question is : (a) Is it not a fact that China, which is now deeply involved in the rebellious activities of Naga and Mizo hostiles, has manufactured, issued and distributed on a large scale fake Indian currency notes ; (b) is it not a fact that the Deputy Commander-in-Chief of the Naga Federal Army has issued a secret circular to his followers not to stage the movement before the middle of June because they are going to stage a large-scale attack on the Government of India after the middle of June with arms and ammunitions procured from China and Pakistan ; and (c) is it not a fact that the Mizo National Front by a resolution has allowed Chinese troops to be stationed in the Mizo Hills District of Assam for a period of three years in order to aid and step up their revolution against the Government of India ; If all these are facts, may I know initially what is the reaction of the Government to these facts and what steps Government have taken or propose to take to meet this revolution in its embryonic stage ?

SHRIMATI INDIRA GANDHI : We have not received any reports about forged currency notes. With regard to arms, I

have already said that some group has been getting arms.

SHRI SAMAR GUHA : There is a calling-attention notice.

SHRIMATI INDIRA GANDHI : I would only like to repeat that we are aware of what contacts they have with China and we take a very grave view of it. All we can do to counteract it is to strengthen, on the one hand, the Nagaland Government to extend its authority and to make it stronger and; on the other, our own security forces. These steps are being taken ; naturally, I am sure, the hon. Member would not expect me to detail those steps here.

MR. SPEAKER : Shri Swell.

SHRI HEM BARUA : She has replied only to part (a) of the question. Part (b) of the question was very specific, namely, whether the Government know that the Deputy Commander-in-Chief of the Naga Federal Army has issued a secret circular to his followers not to do anything before the middle of June because after the middle of June they propose to stage a large-scale attack on the Government of India. She has not replied to this. Part (c) of the question was whether Government are aware of the fact that the MNF by a resolution has allowed the Chinese troops to be stationed in the Mizo Hills District for three years. She has not replied to this also.

MR. SPEAKER : You are taking ten minutes for your supplementaries. Shri Swell.

SHRI SWELL : There is more in this visit of the high officials to north eastern India than the Government has given out. In the first place, it was a highly dramatised visit. It took place during the session of Parliament which usually does not happen. Secondly, it took place after the visit of General Ne Win to India and after the confabulations he had with the Prime Minister. Writing about the situation in Nagaland soon after the *Hindustan Times* correspondent had this to say which does not corroborate with what the Government has given out—he says :—

“The second group”,

that is, the second group of Naga hostiles who had been to China,

"had little trouble in getting across to China. Truck convoys were waiting for them in northern Burma.

The open collusion with China and the pattern of insurgency in Nagaland must be viewed in the context of subversion in the contiguous region of northern Burma."

MR. SPEAKER : You can refer to it in your speech. You need not read out the whole article.

SHRI SWELL : You must accept, Sir, that our duty in this House is to elicit as much information as possible from the Government for your benefit, for our benefit, for the benefit of the House and for the benefit of the country.

MR. SPEAKER : You need not read out the whole of it.

SHRI SWELL : When the Government says that these things have not happened, I am trying to put certain things and ask the Government whether these things are correct or not. It is a very short thing and I will read it out. He says :—

"In the event of renewed hostilities, direct Chinese aid would be available near the Indo-Burmese border which, because of the dense vegetation and hilly terrain, is impossible to seal off.

For the underground, the four-year peace due to the cease-fire which came into effect in 1964 has been a period of consolidation. Their civil and military set-up functions more effectively and extensively than that of the Nagaland State Government whose control is limited to Kohima, Mokokchung and Dimapur towns."

MR. SPEAKER ; There must be some stop somewhere.

SHRI SWELL : "State Ministers and administrators pay regular levies put by their underground cousins."

MR. SPEAKER : I will have to call some other Member.

SHRI SWELL : Just one sentence more.

"To ensure the safety of their relatives in the villages they have also to lend their jeeps and cars to the underground functionaries who move freely in and out of the towns."

I would like to know whether the situation in Nagaland is as serious as this newspaper reporter says and whether the Government of India discussed the situation in Nagaland and in the Burmese border with Gen. Ne Win last time and whether the visit of these officials to north eastern India was in pursuance of the discussion with Gen. Ne Win and to compare notes and to find out what can be done in Nagaland jointly with the Burmese Government.

SHRIMATI INDIRA GANDHI : I have, on a previous occasion, made a statement on the talks with Gen. Ne Win. It is not possible for me to say what we had talked about. As I said then, we talked about all matters which we considered to be of mutual interest. I assured the House on a previous occasion and I would like to repeat here that this visit of the three officials had nothing at all to do with Gen. Ne Win's visit to India. People do go from time to time. This Parliament session is so long that you cannot expect the Government business to stop. Because the Parliament is sitting, it does not highlight it any more than if the team had gone at another time.

The hon. Member has read out a very long article or something from the *Hindustan Times*. I do not know, Sir, what you expect me to say about it because that is the person's own assessment which does not coincide with our assessment. One thing that I would like to say is that we have not denied the group of people as having gone to China. We are aware of it. We also, I think, I myself or the Defence Minister or other Ministers, have on occasions given more information about that and about the arms which have been found.

श्री प्रेम चन्द बर्मा : मैं यह जानना चाहता हूँ कि हाई आफिसल्व की जो टीम वहाँ गई

थी, उस में कौन-कौन से अधिकारी थे और उस ने क्या सिफारिशें की हैं। अगर उस टीम की सिफारिशें बताना उचित नहीं है, तो यह बताया जाये कि उस टीम की वापसी के बाद आसाम, नागालैंड, नेफा और मणिपुर में क्या ठोस कदम उठाए गए हैं, वहां की सरहदों पर क्या इन्तज़ामात किये गये हैं, जिस से नागा और मिज़ो विद्रोहियों की गतिविधियों को रोका जा सके।

SHRIMATI INDIRA GANDHI : I made a statement in the House on this matter. I do not know whether you would like me to repeat it. Not only were the names of officials given but I made a statement on the whole thing. I can repeat it if you like from the statement which I have made before. The team consisted of the Secretaries of the Ministries of Home and External Affairs and a Joint Secretary in the Ministry of Defence.

श्री राम गोपाल शाहवाले : नागा नेताओं के साथ भारत सरकार द्वारा संधि समझौते की जो अंधविश् बढाई गई थी, उस पर नागा नेता ने कहा है कि उन्होंने भारत सरकार को कोई ऐसा बचन नहीं दिया कि वे संधि-काल में चीन या पाकिस्तान से कोई सशस्त्र नहीं मंगायेगे। सरकारी अधिकारियों के अध्ययन-दल ने अपने प्रतिवेदन में रानी गिडालो के सम्बन्ध में, जो विदेशी हस्तक्षेप का सक्रिय विरोध कर रही है, क्या नीति अपनाने की सिफारिश की है? रानी गिडालो के साथ पिछले दिनों प्रधान मंत्री जी की जो मुलाक़ात हुई थी, मैं जानना चाहता हूँ कि उस का ब्यौरा क्या है। आसाम, नागालैंड, मणिपुर आदि पूर्वी सीमान्त प्रदेशों में जो विस्फोटक घटनाएँ प्रतिदिन बढ़ती जा रही हैं, उन में विदेशी पादरिजों और पाकिस्तानी एजेंटों का हाथ है। इस के प्रतिकार के सम्बन्ध में इस अध्ययन दल के प्रतिवेदन में क्या कहा गया है? क्या यह सच है कि नागालैंड के सरकारी स्कूलों में सभी अध्यापक ईसाई हैं और वे विद्यार्थियों को भारत सरकार के विरुद्ध भड़काने में विद्रोही नागाओं का साथ देते हैं?

SHRIMATI INDIRA GANDHI : I have already said that it will not be proper to give details of the recommendations of the study team. रानी गिडालो ने जो मांगें की थीं, वे सब अखबारों में आ चुकी हैं। नागाज में बहुत से ग्रुप हैं, सेमा, आम्रो वगैरह बहुत से ग्रुप हैं। उन में एक खास ग्रुप रानी गिडालो का है। वह चाहती है कि उन सब नागाओं को एक डिस्ट्रिक्ट में रखा जाये। उन की यह एडमिनिस्ट्रेटिव मांग है। उन्हें हमारा जवाब यह था कि जब तक नागालैंड और मणिपुर की स्थिति इतनी अशान्ति की है, तब तक ऐसा करना कठिन है।

श्री यशवन्त सिंह कुशवाह : अभी गवर्नर की मौजूदगी में एक बैठक हुई थी, जिस में विद्रोही नागा भी उपस्थित थे। उस मीटिंग में गवर्नर महोदय ने जब यह कहा कि नागालैंड भारत के अन्दर है और रहेगा, तो इस बात को सुन कर विद्रोही नागा उस मीटिंग से चले गये। क्या यह बात सच है? क्या उसके बाद विद्रोही नागाओं ने यह घोषणा की कि नागालैंड 18 जनवरी से हिन्दुस्तान से मुक्त हो जायेगा और यह कि नामा लोग चीन और पाकिस्तान से हथियार मंगते रहेंगे? विद्रोही नामा नेताओं के साथ इस तरह साठ-माठ करने के बाद अगर चीन और पाकिस्तान ने नागालैंड में घुसपैठ की, तो क्या इस घुसपैठ को भारत पर आक्रमण समझा जायेगा और उस की सुरक्षा के लिये पर्षाप्त इन्तज़ाम किया जायेगा?

श्रीमती इन्दिरा गांधी : गवर्नर साहब ने जब वहां पर व्याख्यान दिया, उस समय तो कोई बाहर नहीं गया। लेकिन जब वह बोल चुके और चले गये, तो उसके बाद एक ग्रुप वहां से निकल कर आ गया। लेकिन आपस में बात-चीत कर के वे फिर लौट आये, केवल उन के नेता नहीं आए। लेकिन दूसरे लोग मीटिंग में शामिल हुए। वहां पर यह निर्णय लिया गया था कि ससपेंशन आफ अपरेशंस को पूरी तरह से मानना चाहिये। उस से हम यही समझ

सकते हैं कि बाहर से हथियार लाने की बात उसी में आ जाती है। अगर वे लोग बाहर से हथियार लायेंगे, तो उस के मानी ये होंगे कि वे उस समझौते को तोड़ रहे हैं।

श्री यशवन्त सिंह कुजवाहा : प्रधान मंत्री महोदया का उत्तर अशुभ है। मैंने यह भी पूछा है कि अगर चीन और पाकिस्तान की ओर से नागालैण्ड में छुसपैठ की गई, तो क्या उस को आक्रमण समझा जायेगा।

श्रीमती इन्दिरा गांधी : यह एक हाईपाये-टिकल सवाल है। अगर कुछ ऐसी बात होगी, तो हम उस के बारे में कार्यवाही करेंगे।

श्री सच्चिदानंद झास्त्री : अभी जो सम्मेलन हुआ, उस में नागालैंड की ओर से यह बन्तव्य दिया गया कि हमने इस प्रकार का कोई वचन नहीं दिया है कि हम चीन और पाकिस्तान से हथियार नहीं लायेंगे। दूसरी तरफ सरकार की ओर से कहा जाता है कि उन्होंने यह वचन दिया। मैं यह जानना चाहता हूँ कि इस बारे में वास्तविकता क्या है ?

श्रीमती इन्दिरा गांधी : दीमापुर में जो सोगे घाये थे, मैं ने तो उन के बारे में कहा है।

श्री राम गोपाल शतलक्ष्मण : यही सवाल घेरा भी था, लेकिन उसका जवाब नहीं दिया गया है।

SHRI RANGA : We are aware of the fact that we have to deal with Naga population of 4 to 5 lakhs and Mizo population of 2 to 3 lakhs of people in a very difficult terrain. Our defence forces have been stationed there and they have been dealing with it in a very heroic manner with great sacrifices. What we want to be assured about is that we should not be running the risk of encouraging these people. I would like to know whether Government are aware of it that we may be encouraging these people much more by so much of the publicity that we are having in press and also in the House through this and various other means. I

want to know what steps Government would like to take in order to take the press as well as the leaders of different sections of this House into their confidence and give them whatever facts they could possibly give to them and seek their cooperation also without our having to ventilate all these things, right and wrong, essential and all sorts of things, in this House. May I know whether Government would give a categorical assurance here, and then from time to time also, what effective steps they are taking in order to keep the situation under control difficult though it continues to be.

SHRIMATI INDIRA GANDHI : I entirely agree with the hon. Member's approach. I do think that a great deal of publicity does encourage certain elements there. They get not only publicity here but because of what is said here, they get international publicity also. I think, we should try to stop such publicity. I would very much welcome a meeting with the leaders of the Opposition and senior Members from our own Party to discuss matters with them. Obviously, we can...

SHRI RANGA : And the press.

SHRIMATI INDIRA GANDHI : Separately, the press. I think, the press has been approached in this matter. Earlier on, I have spoken with some of Members of the Opposition. I very much welcome further meetings.

SHRIMATI SUSHILA ROHATGI : Has the Government's attention been drawn to a report of the *Indian Express* dated 22nd April in which the leader of the Underground Nagas has denied the statement of the leader of the peace observers team saying that it is "totally incorrect, false and mischevous". The statement says:

"The cease-fire agreement terms say that we shall refrain from importing arms during the cease-fire period. There is no clause in the agreement that the "Federal Government" shall not seek help from abroad."

I would like to know from the Prime Minister if there is any such clause in the agreement which prohibits them from importing any arms from outside; if there

is, how is it that the people are acting in contravention of that, and if there is no such clause, would the Government think of incorporating one?

SHRIMATI INDIRA GANDHI : To the best of my knowledge, there is such a clause in the agreement and there are, as I said earlier, a small number of people who are going against this suspension of operations.

श्री कंबर लाल गुप्त : मंत्री महोदय ने अभी कहा कि आहिस्ता आहिस्ता स्थिति पर कन्ट्रोल हो रहा है। मेरा कहना यह है कि वहां स्थिति बहुत ही भयानक है केवल इतना ही नहीं है। वहां पर चीनी और पाकिस्तानी सिपाही ट्रेनिंग देने के लिये आते हैं। बल्कि मैं एक बहुत ही सीरियस बात कहने जा रहा हूँ और मैं चाहता हूँ कि सरकार इस के बारे में एन्क्वायरी कराये। जिस आदमी ने वह चीज देखी है, उस का कहना है कि मार्च के महीने में पाकिस्तानी और चीनी हवाई जहाज नागालैण्ड में उतरे हैं। मैं चाहता हूँ कि प्रधान मंत्री इस के बारे में कुछ बतायें और अगर वह मना करती हैं तो क्या वह इसके बारे में एन्क्वायरी कराने के लिये तैयार हैं ?

श्रीमती इन्दिरा गांधी : इस का जरूर पता लगा सकते हैं।

श्री कंबर लाल गुप्त : क्या आप इसकी एन्क्वायरी करायेंगे ?

श्रीमती इन्दिरा गांधी : हमारे पास इसकी कोई इत्तिला नहीं आई है। अगर आपको किसी ने कहा है.....(व्यवधान).....

MR. SPEAKER : She says that she will enquire if he gives her the information whatever information he has... (Interruptions) He means helicopters ?

SHRI KANWAR LAL GUPTA : It may be helicopters or it may be aeroplanes. They are of Chinese and Pakistanis... (Interruptions)

SHRI BAL RAJ MADHOK : Whether they are Chinese or Pakistanis... (Interruptions)

MR. SPEAKER : Both are foreigners, whether they are Chinese or Pakistanis. But there are no aerodromes there. The planes cannot land.

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : May I say categorically that it is absolutely incorrect that any helicopter or any aircraft of any other country has landed in that area ..

श्री कंबर लाल गुप्त : इम्पार्शल इन्क्वायरी कराइये, साबित करने के लिये तैयार हैं।

MR. SPEAKER : Order, order.

श्री कंबर लाल गुप्त : जिन्होंने देखा है, उन्होंने मुझे बताया है। ये तथ्यों को छिपाना चाहते हैं। इम्पार्शल इन्क्वायरी कराइये।

MR. SPEAKER : I am myself going to say... (Interruptions)

श्री कंबर लाल गुप्त : वह मानते नहीं है।

MR. SPEAKER : If they have landed, it is a danger both for the Government and for the Opposition, for everybody. As regards enquiry everybody will be impartial. He says that, according to his information, nothing has been done... (Interruptions)

श्री कंबर लाल गुप्त : अध्यक्ष महोदय, जिन्होंने देखा है, उन्होंने मुझे बताया है।

MR. SPEAKER : If Mr. Gupta has got any information, what I am saying is that naturally this is a matter which the Ministry will be very anxious to look into and see that a serious thing like this would not happen.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, श्री कंबर लाल गुप्त ने जो प्रश्न पूछा है, वह बहुत ही गम्भीर प्रश्न है। उन का कहना यह है कि जिस व्यक्ति ने उस को देखा है, उस के द्वारा दी गई जानकारी के आधार पर उन्होंने यह प्रश्न पूछा है। इस का उत्तर प्रधान

मंत्री ने यह दिया कि उन्हें मालूम नहीं है, वह पता लगायेगी। लेकिन सुरक्षा मंत्री कहते हैं कि ऐसा नहीं है.....(अध्यक्षान).....

श्री कंबर लाल गुप्त : प्रधान मंत्री को भी मालूम है और सुरक्षा मंत्री को भी मालूम है।

श्री अटल बिहारी वाजपेयी : अगर यह कहा जाय कि जो जानकारी दी गई है, उस के बारे में पता लगायेंगे वह तो ठीक है। लेकिन बिना पता लगाये आप कहते हैं कि ऐसा नहीं हुआ यह उचित नहीं है।

MR. SPEAKER : This is according to the information that he has today. But it does not mean that he will not enquire into it. After the Prime Minister has said, 'Give me the information; I will look into it', that is final.

श्री रवि राय : आप प्रधान मंत्री को बुलाइये, ये बोलने के लिये कैसे खड़े हो गये हैं। अध्यक्ष महोदय, आप इसकी जांच कराइये।

SHRI SWARAN SINGH : I would like to say this very clearly that the Army is present in Nagaland at various places. All the places where helicopter or any of the aircraft could land, are very much under our control; they have to be under our control. It is a very serious thing that he is saying that our air-space has been violated and that our Air Force and Army do not know. This is a very serious charge and I strongly repudiate that. It is amazing that, being a responsible Member, he should make that statement on the floor of the House. If this information had come to him, if any man has reported to him, his first duty should have been to tell me that this is what he has heard, but he has never done any such thing. So, to say this here is something which cannot be accepted. This is unnecessarily raising an atmosphere of tension or atmosphere of scare which should not be countenanced at all. It is my duty to contradict it with all the emphasis at my command.

श्री कंबर लाल गुप्त : अध्यक्ष महोदय, उन्होंने मेरे बारे में कहा है—मेरा कहना यह है

कि मुझे एक मिलिट्री के आदमी ने यह सब बताया है। मैं मंत्री महोदय से जानना चाहता हूँ कि क्या उन को इस के बारे में मालूम है या जानबूझ कर वह छिपा रहे हैं ताकि इन की वीकनेस लोगों को पता न लगे। क्या यह इन्फर्मेशन उन के पास है ?

MR. SPEAKER : What the Minister says is that it is a serious matter and he wishes that you had told him earlier. This is what he says. Even assuming that there is a small percentage of truth, it is a matter which should not be highlighted on the floor of the House. He wishes that you had told him earlier, so that he could look into it..... (Interruptions)

SHRI KANWAR LAL GUPTA : They do not take action against rebel Nagas.

MR. SPEAKER : If there is something like that, it is a serious matter, not for Government alone.

श्री क० ना० तिवारी : प्राइम मिनिस्टर साहब ने इस प्रश्न का उत्तर देते हुये यह कहा कि अगर वे लोग चाइना और पाकिस्तान से सम्बन्ध रखेंगे, तो इस पर विचार किया जायगा, उस सीज़-एग्जीमेंट को तोड़ने के बारे में विचार किया जायेगा। लेकिन मैं उन से कहना चाहता हूँ कि इस सीज़-एग्जीमेंट के बाद उन लोगों ने दिखा दिया है कि वहां से ट्रेनिंग लेकर वे लोग आये हैं। क्या यह बात सही है कि अब उन लोगों को हथियारों के बारे में इतना एक्स-पीरियन्स हो गया है कि अब वे लोग अपने आदमियों को ट्रेनिंग दे रहे हैं तथा कुछ तत्व भारत के दूसरे हिस्सों से भी वहां उन के साथ मिल रहे हैं तथा उन को भी वे ट्रेनिंग दे रहे हैं ? इस के अलावा जो नोट-बुक पकड़ी गई थी—क्या उससे यह भी मालूम हुआ था कि उन लोगों को बम वगैरह बनाने की सारी बातें सिखलाई गई थीं, वे लोग वहां से सीख कर आये हैं ?

श्रीमती इम्बिरा गांधी : अध्यक्ष महोदय,

मैंने यह कहा है कि वहाँ पर एक श्रुप है जो यह सब कर रहा है।

Before I answer this question, I would like to protest about the allegation made by the hon. Member, Shri Kanwar Lal Gupta, against the Defence Minister and myself. It is very wrong to say that we know of such things happening and yet, we are doing nothing...*(Interruptions)* I would appeal to all hon. members that, if they get any information like this, which concerns the national interest, they should come to the Minister concerned; they should immediately go to the concerned person or to me to let us know, so that we can look into it.

श्री कंवर लाल गुप्त : आरोप सही लगाये हैं, गलत नहीं लगाये हैं।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मैं इस का विरोध करता हूँ कि मेम्बरों को किसी बात का पता लगे, तो वह सदन में न कह सकें। यह सरकार की जिम्मेदारी है कि वह...*(व्यवधान)*

SHRI SHEO NARAIN : It was his primary duty to inform the Prime Minister. They want to get cheap popularity here.

MR. SPEAKER : Order, order.

What the Prime Minister has said is that it is not that you have no right. Every member has got the right to take it on the floor of the House. She says, it is a serious matter, it is not a Party thing or any such thing. She only says, "Could you not inform us so that we can inquire into it and give you the information and save the situation if there is something seriously wrong".

SHRI NATH PAI : Throw some light on it. You in your judgment silenced Mr. Kanwar Lal Gupta from proceeding with the matter, and we accepted that. But the Prime Minister has now resurrected the matter which you had already asked us to close. I am glad about it...*(Interruptions)*

Both the Prime Minister and her colleague said that we should not have

tried to highlight it on the floor of the House. You, Sir, have opined that it being a serious matter, we ought to have written to her. I do not know under what procedure we have to write.

MR. SPEAKER : After all, we are all interested in the nation ultimately.

SHRI NATH PAI : Does it mean that we are to raise only trivial matters here and raise the serious matters privately with them ?

MR. SPEAKER : The rules permit hon. Members to take them up here. There are absolutely no two opinions about it.

SHRI NATH PAI : We refuse to communicate to them. We shall raise everything which is in the interests of the country only on the floor of the House.

MR. SPEAKER : Next question.

SHRI R. D. BHANDARE : I also want to seek some guidance from you. In the interests of the country, if any information comes to the knowledge of a Member, is it not his duty to inform the hon. Ministers ?...

SHRI NATH PAI : We do not trust these Ministers. We shall not communicate to them, but shall raise it in the House.

SHRI R. D. BHANDARE : I certainly agree that he has got the right to raise it. There is no doubt that it is the right of a Member to raise it. I do not dispute that right. But at the same time, in the interests of the security, integrity and sovereignty of the country it is the duty of every Member to inform the Ministers of it.

राष्ट्रीय छात्र सेना दल

*1411. श्री रघुवीर सिंह शास्त्री : क्या रक्षा मंत्री यह तथाने की कृपा करेंगे कि :

(क) क्या सरकार ने कालेजों और विश्व-विद्यालयों में राष्ट्रीय छात्र सेना-दल का प्रशिक्षण देविष्क करने की घोषणा करने का निर्णय किया है ; और